

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 217**  
**(IB)-237(ND)2019**  
**IA-926/2024, IA-974/2024,**  
**IA-1438/2024, IA-1439/2024**

**IN THE MATTER OF:**  
**Smt. Sushila Lakhotia**

... **Applicant/Petitioner**

**Versus**

**Zeal Developers Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 15.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** :

**For the RP** : Advocate Sanjana Manchand

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4:45 pm, let the petition be listed for hearing on 20.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**